GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:5069
ANSWERED ON:27.08.2010
FUNDS FOR RENEWABLE ENERGY PROJECTS
Shantha J.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any proposal from the State Government of Maharashtra is pending with the Union Government for the release of funds for the renewable energy projects successfully implemented in the State during the last three years;
- (b) if so, the details thereof;
- (c) whether the amount due to the State Government amounts to around Rs. 500 crore;
- (d) if so, the details thereof along with the reasons for the delay in payment of funds; and
- (e) the time by which the funds are likely to be provided to the State Government?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a)&(b): Ministry of New and Renewable Energy is implementing programmes for development and dissemination of various types of renewable energy systems/ devices and projects for generation of energy and electricity to be used for various applications. For each of the programmes Administrative Approvals are issued containing physical targets and guidelines for Central Financial Assistance being provided by the Ministry. Funds are released to various State Nodal Departments/ Agencies in accordance with the guidelines contained in the Administrative Approval after receiving required documents. This is an on going process and funds have been released to various States including the State of Maharashtra during last three years for successfully implemented projects.

(c),(d)&(e): No, Madam. The amount of Rs. 500 crore is not due to be released by Ministry of New and Renewable Energy to the State Government of Maharashtra for the implementation of various renewable energy programmes for which necessary documents have been received by the Ministry.